

[Shri Raj Bahadur]

No. G.S.R. 455 dated the 16th March, 1963. [Placed in Library. See No. LT-1912/63].

(b) Notification No. G.S.R. 1511 dated the 21st September, 1963 containing Corrigendum to the National Shipping Board Rules, 1960 published in Notification No. G.S.R. 1242 dated the 22nd October, 1960. [Placed in Library. See No. LT-1913/63].

(c) The Merchant Shipping (Examination of Engineers in the Merchant Navy) Amendment Rules, 1963 published in Notification No. G.S.R. 1805 dated the 23rd November, 1963. [Placed in Library. See No. LT-1914/63].

(ii) to lay on the Table a copy each of the following papers:—

(a) The Merchant Shipping (Distress Messages and Navigational Warnings) Rules, 1964 published in Notification No. G.S.R. 157 dated the 1st February, 1964, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-2536/64].

(b) Report and the Certified Accounts of the Shipping Development Fund Committee for the period ended the 31st March, 1962 together with the Audit Report thereon, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-2537/64].

#### ANNUAL REPORT OF INDIAN CENTRAL TOBACCO COMMITTEE

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): I beg to lay on the Table a copy of Annual Report of the Indian Central Tobacco Committee for the year 1962-63. [Placed in Library. See No. LT-2538/64].

#### ORDERS UNDER ESSENTIAL COMMODITIES ACT

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table—

(i) a copy each of the following Orders under sub-section (6) of section 3 of the Essential Commodities Act, 1955.—

(a) The Delhi Roller Mill Atta Order, 1964 published in Notification No. G.S.R. 415 dated the 3rd March, 1964.

(b) The Andhra Pradesh Paddy (Movement Control) Order, 1964, published in Notification No. G.S.R. 417 dated the 5th March, 1964.

(c) The Madras Rice Procurement (Levy) Amendment Order 1964 published in Notification No. G.S.R. 418 dated the 5th March, 1964.

[Placed in Library. See No. LT-2539/64].

(ii) a copy each of the following papers:—

(a) Audit Report on the Accounts of the Animal Welfare Board, Madras, for the year 1962-63. [Placed in Library. See No. LT-2540/64].

(b) Annual Report of the Indian Central Sugarcane Committee for the year 1962-63. [Placed in Library. See No. LT-2541/64].

12.12 hrs.

#### LEAVE OF ABSENCE FROM THE SITTING OF THE HOUSE

Mr. Speaker: The Committee on Absence of Members from theittings of the House in their Eighth Report